

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101

IB-761(ND)/2018

in

IA 3592/2020

&

CA No. 641, 774,

769, 576, 515/C-III/ND/2020

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 07.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Abhijeet Singh, Ms. Bhavya Sethi, R-5 in IA-641, R-3 in IA-774, Mr. Ramji Srinivasan, Mr. K.R.Sasiprabhu, Mr. Tushar Bhardwaj, Mr. Shikhar Singh in CA-641, Mr. Ritin Ray, Mr. Raghav Shankar, Mr. Madhav Kanoria, Mr. Srideepa Bhattacharyya, Ms. Gunjan Mathur in CA-515 & CA-769

For the Respondent/CD

:

For the Intervener/IRP


: Mr. Anil Goyal, Advocate

ORDER

IA 3592 of 2020:-

Counsel for the Applicant is present. The Insolvency Resolution Professional is present. During the course of hearing it is noted that two IAs 482 & 485 are pending, which have a relation with the subject matter of the present IA. Therefore, the Registry is directed to List IA-482 & 485 along with present IA on 12th October 2020.

List on 12th October 2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)